



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No.3496/2021
SWP No. 2037/2012**

This the 7th day of September, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman

Mtr. Shabnum (Aged 37 yrs),
D/o Ghulam Hussain,
R/o Markoot, Gurez,
At present: Tulsi Bagh, Srinagar.

...Applicant

(None)

Versus

1. State of J&K through
Commissioner/Secretary to Govt.,
General Administration Department,
Civil Sectt., Srinagar.
2. Commissioner/Secretary to Govt.,
School Education Department,
Civil Secretariat, Srinagar.
3. Commissioner/Secretary to Govt.,
Social Welfare Department,
Civil Secretariat, Srinagar.
4. J&K State Advisory Board for
Development of Gujjar and Bakerwals through
Its Secretary/Srinagar.
5. Vice Chairman,
J&K State Advisory Board for Development of
Gujjar and Bakerwals, Srinagar.
6. Special Secretary to Government,
General Administration Department,



Civil Secretariat, Srinagar.

7. Syed Shabir Ahmad,
District Social Welfare Officer,
Srinagar.

...Respondents

(By Advocate: Shri Rajesh Thappa)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

Learned counsel for the parties submit that the TA has become infructuous. Accordingly, the same is dismissed as having become infructuous.

There shall be no order as to costs.

**(Manjula Das)
Chairman**

September 7, 2021

Sunil/rk/dd